

Export of Manganese Ore

2310. Shri V. C. Shukla: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the countries to which the exports of Manganese Ore were made by the State Trading Corporation of India (Private) Ltd., during its first year of working;

(b) the total tonnage and value of such exports country-wise; and

(c) the total tonnage and value of exports made to these countries in the three years preceding the formation of State Trading Corporation?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) The countries to which the exports of manganese ore were made by the State Trading Corporation during the first year of its working are U.S.A., U.K., Japan, Holland, France, Belgium, Italy and Norway.

(b) A statement giving the tonnage exported countrywise together with value of such exports is placed on the Table of Lok Sabha. [See Appendix VII, annexure No. 47.]

(c) A statement showing the tonnage and value of exports country-wise during the three years preceding the formation of the State Trading Corporation is also laid on the Table of the Lok Sabha. [See Appendix VII, annexure No. 48.]

Tripura Home-Industry Co-operative Society Limited

2311. Shri Dasaratha Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount has been advanced by the Tripura Administration or Tripura Co-operative Department so far to the Tripura Home Industry Co-operative Society Limited;

(b) if so, the amount advanced so far; and

(c) the total amount collected by the Co-operative Society Limited by selling its shares so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes Sir.

(b) Rs. 17,400.

(c) Rs. 7,455.75 N.P.

Dye-Houses in Manipur and Tripura

2312. Shri Dasaratha Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount has been given as aid or loan to establish dye-houses in the Union Territories of Tripura and Manipur since independence;

(b) if so, the amount given so far territory-wise;

(c) whether this amount has been spent or is being spent by the Administration directly or through any private agency or agencies; and

(d) if the aid is given through private agencies, the names of those private agencies and the progress made so far in the matter?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir.

(b) The Tripura Administration received from the Central Government up to February 1958 an amount of Rs. 16,893 as grant. The Rehabilitation Department of the Tripura Administration sanctioned in addition an amount of Rs. 15,000 to the Tepania Sarbartha Sadhak Samabhaya Samity Ltd., Udaipur and the Mahatmajli Sarbartha Sadhak Samabhaya Samity Ltd., Belonia as loans for established dye houses.

The Manipur Administration received from the Central Government up to the end of 1957-58, Rs. 1500 as loan and Rs. 1000 as grant. The Administration in its turn advanced the entire

amount of the loan to the Damodar Dyeing and Printing Co-operative Society Ltd. during 1954-55 and the grant to the Manipur State Handloom Weavers' Cooperative Society Ltd. during 1956-57.

(c) The Tripura Administration has so far spent an amount of Rs. 13,378 out of the grant of Rs. 16,893. It expects to spend a further sum of Rs. 2000 shortly on the purchase of equipment for a third dye house. The amount of Rs. 15,000 granted by its Rehabilitation Department was also expected to be utilised within the year 1957-58.

The Manipur Administration has already disbursed the entire amount received to the two co-operative societies mentioned in reply to part (b) of the question.

It will be seen that both the Administrations have disbursed the assistance through co-operative societies. The Tripura Administration has however also established under its own auspices two dye houses which renders free services to weavers' cooperative societies in that territory.

(d) The agencies through which assistance has been given have already been named above. The progress made so far is reported as follows:—

Tripura.—Two dye houses have been functioning since 1955 and a third is about to be set up. Up to September 1957 the two dye houses dyed 19,878 lbs. of yarn.

Manipur.—Up to March 1958 the quantity of yarn dyed was 23,280 lbs. The two co-operative societies concerned are reported to have made a net profit of Rs. 3,403 during the period.

Allotment of Properties

2313. **Shri Ajit Singh Sarhadi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any allotable evacuee premises or Government-built pro-

perties in the compensation pool are still not allotted; and

(b) if so, their number in different towns?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Local Development Works in Madras

2314. **Shri Elayaperumal:** Will the Minister of Planning be pleased to state:

(a) the number of schemes submitted by the Madras State for local development works during 1957-58;

(b) the total value of the schemes;

(c) the nature of the schemes, district-wise; and

(d) whether total amount allotted during the above year has been fully utilised?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) State Governments are competent to sanction the schemes without reference to the Planning Commission within the amounts allocated to each State. No schemes were, therefore, submitted or were required to be submitted by the Madras State.

(b) and (c). A statement containing the information, asked for, upto 31st December, 1957, is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 49]. Particulars for the period 1st January, 1958 to 31st March, 1958, are being collected.

(d) A sum of Rs. 64.68 lakhs was allocated to the Government of Madras for the programme during the year 1957-58. The State Government have reported central grant expenditure of Rs. 58.48 lakhs upto 31st December, 1957 on local works, approved during the year and they expect to utilise the entire allocation during the year.